

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(through web-based video conferencing platform)

ITEM No.09
C.P. (IB)No.08/BB/2023

IN THE MATTER OF:

M/s. Acendre India Pvt. Ltd.

... Petitioner

v.

...

Order under Section 59(7) of Insolvency & Bankruptcy Code, 2016

Order delivered on: 04.05.2023

CORAM:

MS. BIDISHA BANERJEE
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

: Shri Hemanth R. Rao

ORDER

1. Heard the learned Counsel for the Petitioner.
2. Pursuant to the order dated 13.02.2023, the learned Counsel for the Petitioner submits that he has filed a compliance memo vide diary no.1770 dated 28.03.2023 and the same is taken on record.
3. List the matter on **23.05.2023** before the Regular Bench.

Sd/-

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

(BIDISHA BANERJEE)
MEMBER (JUDICIAL)

Puja